

(d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) and (b) Census conducted by the Registrar General of India, which is conducted on decadal basis, is the only authentic data in respect of population of child labour in the country. Yearly data on child labour is not available.

(c) and (d) Under the Child Labour (Prohibition & Regulation) Act, 1986, there are sufficient legal provisions available to eliminate the menace of child labour. Effective implementation of the existing law with simultaneous rehabilitative measures alongwith the convergence with the other developmental programmes is the corner stone of the strategy of the Government in the elimination of child labour.

Employment through employment exchanges

†*350. **SHRI JANARDAN DWIVEDI:**
SHRI MOTILAL VORA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of persons whose names are registered with various employment exchanges in the country, State-wise and category-wise;

(b) the number of persons who have got employment through employment exchanges since, the year 2000; State-wise and category-wise; and

(c) the amount spent on salaries etc. of employees and officers working in employment exchanges and their maintenance, so far, since 2000 and utility of such employment exchanges?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) State-wise and category-wise details of the number of jobseekers, all of whom are not necessarily unemployed, registered with the employment exchanges in the country as on 31st December, 2003 are given in the Statement-I. (See below)

(b) State-wise and category-wise details of the placements effected through the employment exchanges during 2000-2003 are given in Statement-II (See below)

†Original notice of the question was received in Hindi.

(c) Employment exchanges function under the administrative and financial control of the respective State/UT Governments. Major activities performed by the employment exchanges are:

- Registration and Placement of Job seekers.
- Career Counseling and vocational guidance.
- Collection of Labour Market Information.

In the present employment and unemployment scenario the activities being performed by the employment exchanges are of great importance. As per the information available, the expenditure incurred on an average per employment exchange during 2001-2002, was around Rs. 14.3 lakh.

Statement-I

Number of Job seekers on the live Register of Employment Exchanges as on 31.12.2003

(in thousand)

Sl. No.	State/Union Territories	All Category Applicants	Scheduled Castes (included in total)	Scheduled Tribes (included in total)	Other Backward Classes (included in total)
1	2	3	4	5	6
1.	Andhra Pradesh	2674.3	600.2	151.8	934.2
2.	Arunachal Pradesh	24.0	0.3	11.9	0.2
3.	Assam	1568.6	102.0	177.1	210.8
4.	Bihar	1694.4	238.0	21.0	548.9
5.	Chhattisgarh	849.5	98.2	166.4	125.0
6.	Delhi	1119.6	169.7	25.7	29.7
7.	Goa	104.1	2.4	0.3	7.8
8.	Gujarat	998.1	184.4	124.0	11.5
9.	Haryana	902.3	153.6	@	20.0
10.	Himachal Pradesh	907.5	179.8	26.3	42.2
11.	Jammu & Kashmir	115.1	5.1	2.1	1.2

1	2	3	4	5	6
12.	Jharkhand	1466.2	173.9	273.3	279.1
13.	Karnataka	1784.3	293.7	68.8	44.0
14.	Kerala	3635.1	506.9	29.2	1640.3
15.	Madhya Pradesh	2003.2	305.5	393.4	240.8
16.	Maharashtra	4324.7	680.3	168.2	804.6
17.	Manipur	442.9	6.4	130.7	0.3
18.	Meghalaya	35.8	0.1	27.6	0.1
19.	Mizoram	36.3	@	36.3	—
20.	Nagaland	42.7	0.2	41.9	@
21.	Orissa	736.2	126.6	90.1	56.7
22.	Punjab	484.8	148.3	—	8.4
23.	Rajasthan	817.0	147.2	90.1	128.0
24.	Sikkim*				
25.	Tamilnadu	5006.4	1148.4	13.8	2534.7
26.	Tripura	365.3	62.5	62.4	10.5
27.	Uttaranchal	316.6	47.9	10.2	19.6
28.	Uttar Pradesh	1927.8	431.9	5.5	345.3
29.	West Bengal	6721.5	779.7	154.2	158.2
30.	Andaman & Nicobar Islands	33.6	—	—	—
31.	Chandigarh	67.9	16.3	0.1	1.2
32.	Dadra & Nagar Haveli	5.9	0.2	0.9	—
33.	Daman & Diu	9.1	0.2	@	—
34.	Lakshadweep	10.6	—	6.4	—
35.	Pondicherry	157.6	18.0	0.1	28.8
TOTAL		41388.7	6627.9	2309.9	8231.9

Notes:— *No Employment Exchange is functioning in this State.
 Figures may not add up to total due to rounding off.
 —Nil
 @Figures less than fifty.

Statement-II

*Placements effected by the Employment Exchanges each year during
2000-2003*

(In Actual Number)

State/UT	All Category Applicants				Scheduled castes (included in total)			
1	2				3			
	2000	2001	2002	2003	2000	2001	2002	2003
Andhra Pradesh	4733	2423	4103	3661	911	628	879	885
Arunachal Pradesh	1	12	76	43	21	5	3	—
Assam	1291	898	2552	618	58	74	24	32
Bihar	7407	937	413	564	99	69	62	83
Chhattisgarh	**	625	1008	1612	**	30	126	108
Delhi	271	46	182	390	28	8	6	38
Goa	321	357	752	290	8	19	4	10
Gujarat	69362	69236	70571	64925	6935	6564	5513	5026
Haryana	4744	5372	4493	4267	362	170	136	115
Himachal Pradesh	2321	3037	2025	1325	284	365	391	213
Jammu & Kashmir	2786	8009	15	7	2	—	3	—
Jharkhand	\$	4279	1134	8647	\$	12	80	81
Karnataka	8482	4073	2888	2890	1740	614	599	528
Kerala	16824	15089	10443	7347	1751	1623	1461	1230
Madhya Pradesh	3940	2661	1803	1888	487	354	284	525
Maharashtra	17442	12052	8306	13966	3918	2329	1467	2827
Manipur	17	—	3	2	—	—	—	—
Meghalaya	218	56	181	32	—	2	—	2
Mizoram	275	30	2	283	—	—	—	—
Nagaland	74	140	59	203	—	—	—	1

1	2				3			
	2000	2001	2002	2003	2000	2001	2002	2003
Orissa	2281	2219	2412	1752	385	442	305	206
Punjab	2410	2201	1746	3154	387	277	221	374
Rajasthan	1626	1104	1056	2305	211	235	190	351
Sikkim*								
Tamilnadu	13195	17447	9686	18914	3741	3084	2274	3744
Tripura	910	1106	886	702	304	114	98	98
Uttaranchal	††	777	2056	1772	††	178	756	361
Uttar Pradesh	3988	3207	3027	2563	556	729	572	570
West Bengal	11690	10044	7742	9294	1879	1809	1495	1514

(B) Union Territories

Andaman & Nicobar Islands	305	267	874	441	—	—	—	—
Chandigarh	531	989	636	524	66	140	23	191
Dadra & Nagar Haveli	1	14	317	—	—	—	—	—
Daman & Diu	16	8	4	15	1	2	2	—
Lakshadweep	11	42	22	102	—	—	—	—
Pondicherry	178	402	1083	376	—	44	148	50

TOTAL :	177651	169159	142556	154874	24134	19920	17122	19163
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State/UT	Scheduled Tribe (included in total)				Other Backward Classes (included in total)			
1	2				3			
	2000	2001	2002	2003	2000	2001	2002	2003
Andhra Pradesh	302	351	841	240	1010	587	565	642
Arunachal Pradesh	163	10	121	—	6	4	—	—
Assam	97	90	19	35	104	210	37	103
Bihar	104	4	3	11	147	42	104	159
Chhattisgarh	**	173	218	356	**	82	259	97
Delhi	6	2	4	9	21	5	41	78
Goa	—	—	—	1	25	86	72	14
Gujarat	4514	5372	4043	3924	154	110	276	236

	2000	2001	2002	2003	2000	2001	2002	2003
Haryana	2	—	—	—	22	12	10	15
Himachal Pradesh	65	95	114	79	151	151	202	97
Jammu & Kashmir	—	—	1	—	2	—	—	—
Jharkhand	\$	5	305	50	\$	257	510	19
Karnataka	416	207	196	159	206	203	176	153
Kerala	207	189	170	121	5148	4787	3869	3879
Madhya Pradesh	870	761	253	423	661	325	425	318
Maharashtra	1799	856	477	1019	5025	2211	1561	3155
Manipur	16	—	3	—	—	—	—	—
Meghalaya	58	39	151	30	2	4	2	—
Mizoram	128	21	7	16	—	—	—	—
Nagaland	166	144	56	53	132	—	—	—
Orissa	464	349	240	247	143	206	114	149
Punjab	—	—	—	—	106	55	29	44
Rajasthan	110	104	112	178	181	181	131	362
Sikkim*								
Tamilnadu	196	97	81	512	5099	6587	3053	6104
Tripura	122	150	95	250	4	11	19	51
Uttaranchal	††	7	31	31	††	100	328	287
Uttar Pradesh	47	7	15	30	747	843	409	257
West Bengal	551	469	408	238	482	518	536	681
(B) Union Territories								
Andaman & Nicobar Islands	—	—	—	—	—	—	—	—
Chandigarh	2	1	1	1	98	62	62	73
Dadra & Nagar Haveli	—	—	—	—	—	—	—	—
Daman & Diu	2	2	—	—	—	—	—	—
Lakshadweep	—	—	—	—	—	—	—	—
Pondicherry	—	—	1	—	—	83	533	104
TOTAL :	10407	(R) 9505	7966	8013	19676	17722	13323	17077

Notes:—1. *No Employment Exchange is functioning in this State.

2. **Figures included in Madhya Pradesh.

3. \$Figures included in Bihar.

4. ††Figures included in Uttar Pradesh.

5. —Nil.

6. R Revised